

**HIGH COURT OF SIKKIM  
GANGTOK**

No. ....50...../HCS/

Date: ...6.12.23

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice is pleased to constitute District Court Level Accessibility Committee in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

**Gangtok District Level Accessibility Committee**

- |   |             |
|---|-------------|
| 1. District & Sessions Judge,<br>Special Division-I | Chairperson |
| 2. Chief Judicial Magistrate                        | Member      |
| 3. System Administrator                             | Member      |
| 4. Mr. Roshan Khatiwoda, Advocate                   | Member      |

**Mangan District Level Accessibility Committee**

- |                                     |             |
|-------------------------------------|-------------|
| 1. District & Sessions Judge        | Chairperson |
| 2. Chief Judicial Magistrate        | Member      |
| 3. System Administrator             | Member      |
| 4. Ms. Chenga Doma Bhutia, Advocate | Member      |

**Namchi District Level Accessibility Committee, Namchi.**

- |                               |             |
|-------------------------------|-------------|
| 1. District & Sessions Judge  | Chairperson |
| 2. Chief Judicial Magistrate  | Member      |
| 3. System Administrator       | Member      |
| 4. Mr. Kumar Sharma, Advocate | Member      |

**Gyalshing District Level Accessibility Committee**

- |                                  |             |
|----------------------------------|-------------|
| 1. District & Sessions Judge     | Chairperson |
| 2. Chief Judicial Magistrate     | Member      |
| 3. System Administrator          | Member      |
| 4. Ms. Puja Lamichaney, Advocate | Member      |

**Pakyong District Level Accessibility Committee**

- |   |             |
|---|-------------|
| 1. District & Sessions Judge                | Chairperson |
| 2. Chief Judicial Magistrate                | Member      |
| 3. System Administrator of Gangtok District | Member      |
| 4. Mr. Biren Pradhan, Advocate              | Member      |

**Soreng District Level Accessibility Committee**

- |   |             |
|---|-------------|
| 1. District & Sessions Judge                  | Chairperson |
| 2. Chief Judicial Magistrate                  | Member      |
| 3. System Administrator of Gyalshing District | Member      |
| 4. Mr. Yogesh Subba, Advocate                 | Member      |

The Committee shall serve as the nodal authority for taking proactive measures to ensure greater accessibility of judicial processes/infrastructure within the concerned court and for putting in place a system to ensure that every stake holder in the justice delivery system who is affected by a disability is given a reasonable accommodation that they need. The Committee shall ensure the compliance of accessibility protocol outlined in the Standard Operating Procedure of eCommittee and render any assistance in this regard.

By order,

Sd/-

**REGISTRAR**


**Memo No.** 8784-98

**Dated:** 6.12.23

**Copy to**

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. All concerned District & Sessions Judge, Chairperson of District Committee.
5. All Chief Judicial Magistrate, Member.
6. Mr. Roshan Khatiwoda, Advocate, Member.
7. Ms. Chenga Doma Bhutia, Advocate, Member.
8. Mr. Kumar Sharma, Advocate, Member.
9. Ms. Puja Lamichaney, Advocate, Member.
10. Mr. Biren Pradhan, Advocate, Member.

11. Mr. Yogesh Subba, Advocate, Member.
12. P.A. to Registrar General, High Court of Sikkim.
13. Principal District & Sessions Judge (Gangtok).
14. P.A. to Registrar, High Court of Sikkim.
15. The Computer Cell, High Court of Sikkim.
16. Notice Board
17. Guard File &
18. File

  
**REGISTRAR**  
**(JUDICIAL SERVICE)**